

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 142 of 2013 &
I.A. 207 & 208 of 2013**

Dated: 8th November, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. Mawana Sugar Ltd. ... Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Ms. Shikha Ohri
Counsel for the Respondent(s) : Mr. Sakesh Kumar for R.1
Mr. Anand K. Ganesan for R.2

ORDER

It is represented that the Rejoinder is being filed today after serving copy on the other side.

Post the matter for hearing on **11.12.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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